(ख) यदि हां, तो क्या यह भी सच है कि उक्त तिथि से पहले जो कर्मचारी तथा अधिकारी वैज्ञानिक अनुसंधान तथा सांस्कृतिक-कार्य मंत्रालय में काम करते थे, उन्हें शिक्षा मंत्रालय में उन्हीं पदों पर रखा गया है जिन पर वे पहले थे तथा उन्हें पिछली सेवा का लाभ दिया गया है और उन की पिछली सेवा को शिक्षा मंत्रालय में लगातार सेवा समझा गया है ; और

(ग) यदि हां, तो क्या यह नियम सब पदों पर लागू किया गया है ?

शिक्षा मंत्री (डा० त्रिगुण सेन) : (क) से (ग) का उत्तर 'हां' में है ।

अन्दमान तथा निकोबार द्वीपसमूहों के नाम में परिवर्तन

*284. **श्री बलराज मधोक** :
श्री जगन्नाथ राव जोशी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या अन्दमान, निकोबार द्वीपों का नाम सावरकर तथा परमानन्द द्वीप रखने का प्रस्ताव सरकार के विचाराधीन है ; और

(ख) यदि हां, तो इस बारे में सरकार ने क्या निर्णय किया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) ऐसा कोई प्रस्ताव विचाराधीन नहीं है ।

(ख) प्रश्न नहीं उठता ।

Detention of Ships Carrying Foodgrains and Fertilisers at Bombay Port

*285. SHRI SITARAM KESRI:
SHRI MAHANT DIGVIJAI NATH:
SHRI BIBHUTI MISHRA:
SHRI TRIDIB KUMAR CHAUDHARY:
SHRI VIRENDRAKUMAR SHAH:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that several ships carrying foodgrains and fertilisers have been held up in Bombay Port since the middle of May 1968 without being unloaded;

(b) if so, the reasons therefor; and

(c) the amount of demurrage that would have to be paid on this account?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): (a) On the 15th May 1968, five vessels carrying foodgrains and four vessels carrying fertilisers were waiting to be unloaded at the Bombay Port. All of them were unloaded by the 28th June 1968.

(b) The main reasons were heavy arrivals of fertilisers, interruption of work by rains, seasonal labour shortage and damaged cargo on some of the vessels which led to slow discharge.

(c) The actual demurrage payable on the vessels referred to will be known only after the time sheets for these vessels are finalised by our Supply Missions in Washington and London.

Integrated National Programme for Youth of Educational Institutions

*286. SHRI S. R. DAMANI: Will the Minister of EDUCATION be pleased to state:

(a) whether Government recognise the importance and need for an integrated national programme for the youth of the country's educational institutions;

(b) whether a review is being made of the working of schemes like the NCC, ACC etc. every year; and

(c) if so, whether Government are satisfied that these schemes are yielding the desired result?